

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.**

ORDER

Pursuant to the directions of Hon'ble High Court of Delhi as mentioned in letter no. 2796-2808/DHC/Gaz/DHJS/SumVac/2019 dated 22nd May, 2019 and in exercise of powers vested in undersigned inter alia under section 10(3) Code of Criminal Procedure 1973 and Sections 21-A & 34 of Punjab Courts Act 1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of North-East District, Karkardooma Courts, Delhi, to hear and dispose of bail/urgent applications pertaining to the Police Stations and Investigating Agencies of North-East Police Districts of Delhi including the urgent matters under Special Acts i.e. Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002; the Maharashtra Control of Organized Crime Act, 1999, Commissions for Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, and to hear and dispose of the urgent Civil Matters pertaining to North-East District, Delhi in accordance with law during Summer Vacation 2019, w.e.f. 10.06.2019 to 29.06.2019 as indicated herein below :-

Sl. No.	Name of Judicial Officer	Period of Detention	Court Room No.
1.	Sh. Brijesh Kumar Garg, AD&SJ	17.06.2019 & 24.06.2019 to 26.06.2019	70
2.	Ms. Savita Rao, AD&SJ	10.06.2019 to 11.06.2019	69
3.	Sh. Vidya Prakash, AD&SJ	12.06.2019 to 13.06.2019	74
4.	Sh. Raghubir Singh, AD&SJ	18.06.2019 to 21.06.2019	65
5.	Sh. Praveen Singh, AD&SJ	22.06.2019 & 27.06.2019 to 29.06.2019	75
6.	Sh. Lalit Kumar, AD&SJ	14.06.2019 to 15.06.2019	71

The aforesaid Judicial Officers shall be entitled to avail Compensatory Leave in lieu of the duty actually performed during the Summer Vacation 2019.

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

The Office of the North-East District Courts will remain open daily from 10:00 a.m. to 5:00 p.m. except on Second Saturday, Sundays and other holiday, if any.

(Signature)
(ANOOP KUMAR MENDIRATTA)
District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi

No. 3099-3134 /Judl./N-E/KKD/Delhi/2019

Dated 01/6/19

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The District & Sessions Judges of North-West, North, South, South-East, South-West, East, Shahdara, New Delhi, West & Rouse Avenue District, Delhi/New Delhi
4. All Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
5. The Accounts Officer, Accounts Br. through Ld. D.D.O, North-East District, KKD Courts, Delhi.
6. Officer Incharge, Pool Car Section, Karkardooma Courts, Delhi.
7. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi
8. The In-charge, Lock-up, Karkardooma Courts, Delhi.
9. The Administrative Officer (Judl.) of all branches, North-East District, KKD Courts, Delhi
10. The PRO/APRO, Central, South, South-East, South-West, East, Shahdara, New Delhi, North-West, North District, Karkardooma Courts Delhi/New Delhi
11. The President/Hony. Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts, Delhi/New Delhi.
12. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi.
13. Care Taker to display the same on the notice board of this court complex premises for information to all concerned.
14. For LAYERS.
15. PS/Reader to the undersigned.

(Signature)
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.